Annexure - 7

Name of the Corporate Debtor: Satra Property Developers Pvt Ltd; Date of commencement of CIRP: 10-08-2020; List of creditors as on: 12-12-2025

List of operational creditors (Government dues)

(Amount in Rupees)

Sr. No	Details of Claimant		Details of Claim Received		Details of Claim Admitted							Amount of any			
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% of voting share in CoC, if applicable	Amount of Contingent Claim	mutual dues, that may be set- off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if
1	The Assistant Commisioner of Income Tax (OSD) (TDS) - 2(2)		04-02-2021	2,07,26,544	2,07,26,544	TDS payable	-	-	NO	-		-	-	-	
2	The Assistant Commisioner, Division-I, Central GST& CE, Mumbai West Commissionerate		21-02-2022	1,72,45,070	1,72,45,070	GST payable	-	-	NO	-		-	-	-	
3	Brihanmumbai Muncipal Corporation Assessment and Collection Department		20-03-2025	7,93,45,913	7,93,45,913	Property Tax	-	-	NO	-		-	-	-	
4	The Assistant Commisioner of Income Tax Circle 3(1)(1), Mumbai		08-02-2022	9,64,86,987	1,27,47,498	Income Tax			NO				8,37,39,489		
	Total			21,38,04,514	13,00,65,025		-	-		-	-	-	8,37,39,489	-	

General Notes

- 1. Claims from certain operational creditors have presently not been admitted due to lack of adequate information and / or supporting documentation. As per communication with each of the respective operational creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective operational creditors.
- 2. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 3. Claims of "The Assistant Commissioner of Income Tax Circle 3(1)(1), Mumbai" are partially admitted, with INR 8,37,39,489 unadmitted, comprising:
- a) INR 82,38,914 (AY 2010-11) Appeal filed on 4 Nov 2017; proceedings ongoing, claim admissible depending on the outcome.
- b) INR 6,04,50,705 (AY 2011–12) CIT(A) order dated 16 Jul 2018 passed; appeal effect pending.
- c) INR 1,50,49,870 Rejected due to lack of supporting documents or justification.